

**Residential schools for tribal girls in NE**

2776. SHRIMATI NAZNIN FARUQUE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of tribal residential schools for tribal girls functioning in North East States, especially in Assam;

(b) if so, the details thereof;

(c) whether Government has any scheme/plan to increase the number of such residential schools in the States for the betterment of tribal girls with funding from Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) and (b) List of residential schools for tribal girls in the North East States including Assam, supported by the Ministry is given in Statement (*See below*).

(c) and (d) The efforts of the Ministry in setting up or running residential schools is to fill the gap in service deficient tribal areas. This is in addition to the efforts of the line Ministries in these areas. Proposal for setting up or running of new residential schools are considered on need based projection by the State Governments from time to time subject to availability of resources in the Ministry for taking up such new projects.

***Statement***

*State-wise list of voluntary organisations/non-governmental organisations funded during 2009-10 to 2012-13 under the scheme of 'strengthening education among scheduled tribe girls in low literacy districts'*

Sl.No.	Name of the NGOs/VOs with Addresses
<b>Arunachal Pradesh</b>	
1.	Bharat Sevashram Sangha, Lakhra Road, Kahilipara, Guwahati, Assam (H. Qrs.) project at Pakke Kassang, East Kameng Distt., Arunachal Pradesh
2.	Vivekananda Kendra Vidyalayas Arunachal Pradesh Trust, Bank Tinali, Itanagar-791111, Arunachal Pradesh (project at Seijosa, East Kameng Distt., Arunachal Pradesh) Hostel project

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Sl.No.	Name of the NGOs/VOs with Addresses
3.	Vivekananda Kendra Vidyalayas Arunchal Pradesh Trust, Bank Tinali, Itanagar-791111, Arunachal Pradesh (Project at Tadu Dobii, PO-Ziro, Distt-Lower Suban Siri), Arunachal Pradesh, Hostel project

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*State-wise list of voluntary organisation/non-governmental organisations funded during 2009-10 to 2012-13 under the scheme of 'grant-in-aid to voluntary organisation working for the welfare of scheduled tribes'*

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Sl.No.	Name of the NGOs/VOs with Addresses
<b>Arunachal Pradesh</b>	
1.	Arunachal Pali Vidyapeeth, Changkham, Dist. Lohit, Arunachal Pradesh
2.	Buddhist Cultural Preservation Society, Upper Gampa, PO/PS: Bamdila, Dist. West Kamang, Arunachal Pradesh
3.	Centre for Buddhist Cultural Studies, ViL/PO: Tawang, Dist. Tawang, Arunachal Pradesh
4.	R.K. Mission, Narottam Nagar, Via Deomali, Dist. Tirap, Arunachal Pradesh
5.	Ramakrishna Sarda Mission, AT/PO: Khonsa, Dist. Tirap, Pin - 786630, Arunachal Pradesh
6.	Oju Welfare Association, Near Naharlagun Police Station, Naharlagun, Arunachal Pradesh

#### **Manipur**

7. Christian Grammer School (Child Development Centre), Green Hills, Tamenglong, HQ, Pin-795141, Manipur
  8. Integrated Rural Development and Educational Organisation, (IRDEO) Wangbal, PO Thoubal, Manipur
  9. Siamsinpawlp, (Paite Students Welfare Association) SSSP Complex, Bungnual, PO Box No.99, Distt-Lamka, Pin-795128, Manipur
  10. Type Writing Institution and Rural Development Service, Thoubal, Manipur
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Sl.No.	Name of the NGOs/VOs with Addresses
11.	United Rural Development Service (URDS), HO: Heirok Heituppokpi, Dist. Thoubal, Manipur
12.	Tear Fund India Committee On relief and rehabilitation service (TFICORRS), Chimtung Veng, Dorcass Road, New Lamka, District- Chrachandpur, Manipur

**Meghalaya**

13. Seva Bharati, Shillong, Meghalaya

**Mizoram**

14. Mizoram Hmeithai Association, Upper Republic Road, Aizwal, Mizoram
15. Thutak Nunpuitu Team, Muanna Vengh Aizwal, Mizoram

**Sikkim**

16. Human Development Foundation, AT-Chogney Tar, Gangtok, Sikkim
17. Moyal Liang Trust, Yongda Hill, DPCA, Gangtok, Sikkim

**Tripura**

18. Bahujan Hitya Education trust, PO-Bishnupur, Mani Bankut, Sabroom, Tripura
19. Tripura Adibashi Mahila Samiti, Salkama, 9/4, Krishnanagar, Tripura

*Details of Ashram Schools sanctioned to State Government of Tripura under the scheme of Establishment of Ashram School in Tribal Sub-Plan Areas*

Sl.No	Location of Ashram School	Distt.
<b>Ashram Schools for ST Girls</b>		
1.	Ganganagar, Kamarghat Block	North Tripura
2.	Depachara, Dhamchara Block	North Tripura
3.	Magrum, Rupaichari Block	South Tripura
4.	Dalak, Amarpur Block	South Tripura
5.	Paitichhari, Bagafa Block	South Tripura

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Sl.No.	Name of the NGOs/VOs with Addresses
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**Ashram School for ST girls where only hostel building has been constructed**

6.	Anandsagar, Dasda Block	North Tripura
7.	Pandirampara, Damchara Block	North Tripura
8.	Twikoloi JB, Mandvi Block	West Tripura
9.	Nakacha Urangbasti, Tulashikok Block	West Tripura
10.	Jamia Col., Bishramganj Block	West Tripura
11.	Kaipeng Bulai, Kalla Block	South Tripura
12.	South Sonachara, Ampa Block	South Tripura

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**List of Eklawa Model Residential Schools(EMRS) under Article 275(1) of the Constitution of India (till date)**

Sl.No.	States	No. of Schools Sanctioned	District	Location
1	2	3	4	5
1.	Arunachal Pradesh	2	East Kameng Twang	Bana Camp Lumla
2.	Assam	1	Baksa	Dalbari
3.	Manipur	3	Tamenglong Senapati Chandel	Tamenglong Gamnom Sapermeina Moreh
4.	Mizoram	2	Lunglei Serchhip	Lunglei
5.	Nagaland	3	Tuensang Dimapur Mon	Tuensang Diphupar Tizit

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1	2	3	4	5
6	Sikkim	2	North District Gangyap	Siyam Tasbuding
7	Tripura	4	West Tripura South Tripura North Tripura West Tripura	Khumulwng (Jirania) Birchandra Nagar Kumarghat [Darchawi] Rajnagar
TOTAL		17		

**Programmes for welfare of tribals of Jharkhand**

2777. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) the number of Tribal Welfare Programmes implemented for the welfare of Tribals during the last three years in the State of Jharkhand;

(b) the funds released for each of such programmes along with the monitoring activities taken up;

(c) the details of the allocation made and utilization made;

(d) whether any programmes have been discontinued, and the reasons therefor; and

(e) the steps being taken by Government in this regards?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) to (c) The Ministry of Tribal Affairs is implementing Special Area Programmes/Central Sector/Centrally Sponsored Schemes for the socio-economic development of Scheduled Tribes in the country including in the State of Jharkhand. A list of schemes/programmes being implemented by the Ministry of Tribal Affairs in the country including Jharkhand is given in Statement-I (See below). Monitoring of the schemes/programmes is an ongoing process and mechanism followed in this regard is given below:

- Officer undertake on the spot visit to the States/UTs for ascertaining the